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**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

**PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)
HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 08.09.2017.2017 AT
10.30 AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP No.162/241/HDB/2017
NAME OF THE COMPANY	Sreeja Cosmetics Private Limited
NAME OF THE PETITIONER(S)	Siva Jyothi Marin
NAME OF THE RESPONDENT(S)	Sreeja Cosmetics Private Limited & (02) Others
UNDER SECTION	241

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
V.S. Raju	advocate	vsraju@rediffmail.com 98480 83415	for V.S. Raju [Signature]

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Heard Shri V.S. Raju, Learned Counsel for the Petitioner and submits that he will file a memo of withdrawal by the next date of hearing after getting necessary instructions. Post the case on 15.09.2017

Member (T)

Member (J)